



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,2nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
45	<a href="#">WA/23/2019</a>	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
46	<b>WITH</b> <a href="#">WA/25/2019</a>	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
47	<a href="#">WA/137/2024</a> CAVT. NO.04442/024, B/O	NOUSHAD ALI <b>Versus</b> PIYAR ALI AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MR B D DAS GA, ASSAM MR. S R ISLAM FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
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11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024

13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024
18)	MR B PATHAK	03-05-2024	To	25-05-2024
19)	MR S DASGUPTA	06-05-2024	To	30-08-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE D. BARUAH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
14	<a href="#">WP(C)/569/2023</a> B/O	HAFIZUR RAHMAN PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE
<b>MOTION</b>				
15	<a href="#">WP(C)/2309/2024</a> FIXED	VINAYAK SALES CORPORATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M SARMA MR. H R DAS	SC. AGRICULTURE
16	<a href="#">WP(C)/2325/2024</a> FIXED	M/S LEISURE LANE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR D KALITA MR. I DAS	SC, A S C SC. AGRICULTURE
17	<a href="#">WP(C)/2326/2024</a> B/O	CHITRAKAR DEV SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA K BHARALI	GA, ASSAM SC, G M D A
<b>ADMISSION</b>				
18	<a href="#">WP(C)/3804/2023</a> (CONNECTED WITH ITEM NO.6 IN THE DAILY LIST)	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3307/2023</a> in WP(C)/3804/2023	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
19	<a href="#">WP(C)/5309/2023</a> FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL
	<b>WITH</b> <a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL

**ORDERS**

21 [Cont.Cas\(C\)/63/2024](#)  
(CONNECTED WITH ITEM NO. 5 IN  
THE DAILY LIST)

MAHMUD ALI  
**Versus**  
ANIL KUMAR GUPTA AND 2 ORS.

MR. P J SAIKIA  
MR. L N DIHINGIA  
MR. A K SAHU

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LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HIS LORDSHIP AND HONOURABLE MR. JUSTICE D. BARUAH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
13	<a href="#">WP(C)/2288/2024</a> FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b><u>ADMISSION</u></b>				
14	<a href="#">WP(C)/1840/2024</a> FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
<b><u>HEARING</u></b>				
15	<a href="#">WP(C)/741/2014</a> BY SLIP	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R- 3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R- 3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM SC, L C MR.M BARUAH MR.S K SWARGIARY
	<b>WITH</b> <a href="#">MC/1196/2014</a> <b>in</b> WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	<b>WITH</b> <a href="#">I.A./1696/2016</a> <b>in</b> WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY

**WITH**  
[I.A.\(Civil\)/2014/2016](#)  
**in** WP(C)/741/2014

M/S ASSAM STATE TEXTILE  
CORPORATION LTD.  
**Versus**  
THE STATE OF ASSAM AND 16 ORS

MR. G CHOUDHURY  
MR.A K HALOI  
MR.P BARUAH

MR.S DAS  
MR.S SARMA  
MR.M BARUAH  
MR.S K SWARGIARY  
SC, L C

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LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
26	<a href="#">WP(C)/2368/2018</a> FIXED	PAWAR GOVIND SHAMRAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.
<b>HEARING</b>				
27	<a href="#">WP(C)/46/2020</a> FIXED	ASI/CLK MOMOTU RAM RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

4	<a href="#">Crl.A./207/2020</a> 9 Y 0 M 15 D:(AT 10:15 AM)	SRI DHAN BAHADUR DORJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
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**HEARING**

5	<a href="#">CRL.A(J)/66/2018</a> 8 Y 3 M 15 D :PART-HEARD, LCR 3 FILES, P.B.-2, FIXED	ABHIJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

**[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

22	<a href="#">MACApp./167/2017</a> PART-HEARD, WITH LCR, FIXED	SRI SUBIR KUMAR BOSE @ SUBIR BOSE <b>Versus</b> THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA
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LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K. R. SURANA AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
16	<a href="#">RSA/4/2008</a> (HEARING), WITH LCR, FIXED	GUTTU and CO. PVT. LTD. <b>Versus</b> ABDUL HAOQUE and ORS	G N SAHEWALLA P BORA D SENAPATI MS.M JAIN MD ASLAM	H I CHOUDHURY MR.N DHAR(R- 1-3) MS. R CHOUDHURY N HAQUE K UDDIN (R-1) K UDDIN (R-1) K UDDIN (R-1) MR.S R BARBHUIYA(R- 1-3) MR. T U LASKAR(R- 1-3) S K DAS B AHMED (R-1)

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,2nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
46 <a href="#">Crl.Pet./1396/2023</a> B/O	DR. BARADA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MS J SAIKIA	PP, ASSAM
<b>ADMISSION</b>			
47 <a href="#">Crl.Pet./305/2024</a> B/O	SAJID AKHTAR AHMED @ SHAZEED AKHTAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR SAURADEEP DEY	MRS A SAIKIA (R-2) MS. U SAUD (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>			
48 <a href="#">Bail Appln./1231/2024</a> B/O	GOFUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
49 <a href="#">Bail Appln./1270/2024</a> FIXED	REETAM SINGH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	PP, ASSAM
<b>ORDERS</b>			
50 <a href="#">AB/667/2024</a> FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY P. GHOSH	PP, ASSAM
<b>HEARING</b>			
51 <a href="#">I.A.(Crl.)/1158/2023</a> WITH LCR 5 FILES, B/O in CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
<b>WITH</b> <a href="#">Crl.A./439/2023</a>	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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**2:00 PM to 4:30 PM**

**[ For Thursday,2nd May 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE S.SHYAM AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
34	<a href="#">Bail Appln./1126/2024</a> B/O	SIDDIK ALI @ SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>HEARING</b>				
35	<a href="#">Crl.Rev.P./20/2022</a> WITH LCR 3 FILES, B/O	ANURUPA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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**[ For Thursday,2nd May 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
21	<a href="#">I.A.(Civil)/1191/2024</a> FIXED in FAO/17/2024 <b>WITH</b> <a href="#">FAO/17/2024</a>	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	<a href="#">I.A.(Civil)/670/2024</a> in FAO/17/2024 <b>WITH</b> <a href="#">I.A.(Civil)/670/2024</a> in FAO/17/2024	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	MR. R SARMA MR. S K ROY
	<a href="#">I.A.(Civil)/1761/2023</a> in RFA/13/2023	AMAR BARUAH <b>Versus</b> DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
<b>HEARING</b>				
22	<a href="#">RFA/13/2023</a> WITH LCR, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/1761/2023</a> in RFA/13/2023	RUPSON DAIMARI AND 3 ORS. <b>Versus</b> LITON DAIMARI AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. S CHAUHAN (R-1 TO 5) MR. P MAZUMDER (R-1 TO 5) MR N ALAM (R-1 TO 5) M. BORUAH (R-1 TO 5)
	<a href="#">I.A.(Civil)/1761/2023</a> in RFA/13/2023	LITON DAIMARI AND 4 ORS. <b>Versus</b> RUPSON DAIMARI AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. A K HUSSAIN

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-IV AND V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
19 <a href="#">WP(C)/1325/2019</a> FIXED	PROMILA HASDA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
<b>HEARING</b>			
20 <a href="#">WP(C)/2683/2019</a> PART-HEARD, FIXED	PABITRA KUMAR HIRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
30 <a href="#">WP(C)/5325/2014</a> FIXED	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, <b>Versus</b> THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.14]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1212/2024</a>	FAYAZ AHMED @ FOYAJ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

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